

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT AND SESSIONS JUDGES – Transfers and Postings of District Judges – ORDERS - ISSUED.

ROC.NO.715/2026-B.SPL.

NOTIFICATION NO.612–B.SPL.

DATED:18.08.2026.

The High Court made the following Transfers, and Postings of District Judges:-

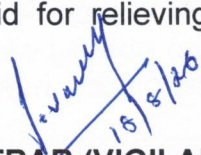
The District and Sessions Judges mentioned in Column Number 2 are transferred and posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri C.N.Murthy, Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuramu.	Officer on Special Duty at High Court of Andhra Pradesh, Amaravati.	Special Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Additional District and Sessions Judge, Ananthapuram	Report before the Registrar General, High Court of Andhra Pradesh.
2.	Sri P.Kesavacharyulu, District and Sessions Judge, now working as Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District	Registrar (Judicial), High Court of Andhra Pradesh, vice Sri S.Kamalakar Reddy, transferred.	Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District	Registrar (Recruitment), High Court of Andhra Pradesh, Amaravati.

3.	Sri S.Kamalakar Reddy, District and Sessions Judge working as Registrar (Judicial), High Court of Andhra Pradesh, Amaravati.	VII Additional District and Sessions Judge-cum-Special Court for trial of Offences Against Women, Visakhapatnam (post kept vacant)	Registrar (Recruitment), High Court of Andhra Pradesh, Amaravati.	Judge, III Additional Family Court-cum-Additional District and Sessions Judge, Visakhapatnam.
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The officers mentioned in column No. 4 will be in full additional charge of the post(s) mentioned in column No. 2 and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relived and join in their new posts on **or before 25.08.2026 without fail.**
 2. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
7. The Secretary, High Court Legal Services Committee, High Court of Andhra Pradesh, Amaravati.
8. The Advocate General, High Court of Andhra Pradesh, Amaravati.
9. The Secretary, Bar Council of Andhra Pradesh.
10. The Public Prosecutors, High Court of Andhra Pradesh.

11. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
12. The Additional Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
13. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu and Visakhapatnam.
14. **THE I ADDL. SESSIONS JUDGES**
Ananthapuramu and Visakhapatnam.
15. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.
16. The District Treasury Officers, Ananthapuramu and Visakhapatnam.
17. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, (k) Establishment Section, High Court of Andhra Pradesh.